

M B Nagarathna Vs Puttaswamy @ Mariyappa S/O Kempegowda & Ors.

Court: Karnataka High Court At Bengaluru

Date of Decision: Feb. 13, 2025

Hon'ble Judges: Shivashankar Amarannavar, J

Bench: Single Bench

Advocate: R Pramod, S. Shankarappa, N. Anitha Girish

Final Decision: Dismissed

Judgement

Shivashankar Amarannavar, J

1. Learned counsel for respondent Nos.3 and 4 is present. Learned counsel for the appellant is absent. There is no representation on the appellant's

side. The appeal is of the year 2013 and it is listed today for final hearing.

2. On 03.02.2025, learned counsel for the appellant has sought time and specific date is fixed for hearing. In spite of specific date is fixed for hearing,

the learned counsel for the appellant is not present for arguing the appeal. It appears that the appellant is not interested in prosecuting the appeal.

Hence, the appeal is dismissed for non-prosecution.